

measures to assist them in adapting themselves to the new conditions.

(c) The recommendations of the Commission are being examined in consultation with the State Governments and ways and means of investigating the problem closely with a view to taking action, are being considered.

Higher Secondary Schools in Andamans

*721. **Shri A. S. Saigal:** Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 369 on the 1st May, 1962 and state:

(a) whether now that the Central Board of Secondary Education has re-constituted itself to conduct an All-India Higher Secondary Examination Government will take immediate steps to affiliate the Government Higher Secondary Schools in Andamans to the Central Board; and

(b) if not, the reasons therefor?

The Minister of Education (Dr. K. L. Shrivasthi): (a) and (b). The question of affiliation of the Higher Secondary Schools in the Andaman and Nicobar Islands with the Central Board is under examination of the Government.

Delay in Nomination of Members for Lok Sabha

*722. { **Shri Rishang Keishiang:**
Shri Swel:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there has been undue and unusual delay in the nomination of the members for Lok Sabha from Nagaland, NEFA, Dadra and Nagar Haveli and Goa, Daman and Diu;

(b) whether members from these areas could not be present on 16th April, 1962 fixed for oath taking, 17th April, 1962 for election of the Speaker and 18th April, 1962 for Joint Session of Parliament addressed by the

President on account of delay in their nomination;

(c) whether members from Dadra and Nagar Haveli and Goa, Daman and Diu had not been able to be present in the House till 21st April, 1962; and

(d) the reasons for the delay?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) to (d). There has been a slight delay. Action for nomination of members to the Lok Sabha was initiated immediately after the Third Lok Sabha was formally constituted on the 3rd April, 1962. Notifications regarding the nomination of the members from Nagaland, NEFA and Dadra and Nagar Haveli were issued on 16th and 17th April, 1962 and the members were informed accordingly. Members from Goa, Daman and Diu have not been nominated so far.

Investment by International Finance Corporation

*723. { **Shri Raghunath Singh:**
Shri Oza:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Executive Vice-President of the International Finance Corporation has declared in Calcutta that the Corporation is willing to invest in private sector directly without any guarantee from Government; and

(b) if so, the reaction of Government thereto?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) and (b). During his discussions with the Calcutta Stock Exchange Association Limited, the Executive Vice-President of the IFC brought out the fact that the Corporation could invest in private enterprises directly without any guarantee from the Government. As the IFC is authorized to do so under its Arti-